HIGH COURT OF MANIPUR

AT IMPHAL

CASE CLEARANCE RATE IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF NOVEMBER, 2022

HIGH COURT OF MANIPUR

Institution during the month			Disposal during the month			Case Clearance Rate (%)		
Civil	Criminal	Total (C = A+B)	Civil (D)	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100
(A)	(B)	(C - ATD)			110	02.52	47.62	87.50
139	21	160	130	10	140	93.53	47.02	07.50

SUBORDINATE COURTS OF MANIPUR

Institution during the month			Disposal during the month			Case Clearance Rate (%)		
Civil	Criminal	Total	Civil	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100
(A)	(B)	(C = A+B)	(D)	(L)	(1 - 5 - 2)			
272	98	370	256	134	390	94.12	136.73	105.41

P. Atherra 37/12/22 SUPERINTENDENT: STATEMENT